

Parliament Session Wrap

Winter Session: December 7, 2022 to December 23, 2022

Government Bills passed by Parliament during the Winter session

Short Title	Key Objectives
The Wild Life (Protection) Amendment Bill, 2021	Increases the number of species protected under the law, and implements the Convention on International Trade in Endangered Species of Flora and Fauna.
The Energy Conservation (Amendment) Bill, 2022	Enables carbon credit trading, and requires certain consumers to meet their energy needs from non-fossil sources.
The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Bill, 2022	Amends the lists of Scheduled Castes and Scheduled Tribes in Uttar Pradesh.
The New Delhi International Arbitration Centre (Amendment) Bill, 2022	Renames the New Delhi International Arbitration Centre as the India International Arbitration Centre.
The Anti- Maritime Piracy Bill, 2019	Enables Indian authorities to take action against piracy in the high seas, and punishes acts of piracy with life imprisonment or death.
*The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2022	Adds Narikoravan and Kurivikkaran communities to the list of Scheduled Tribes in Tamil Nadu.
*The Constitution (Scheduled Tribes) Order (Fourth Amendment) Bill, 2022	Adds Betta-Kuruba as a synonym for the Kuruba community in the list of Scheduled Tribes of Karnataka.

* Bill was introduced in this session.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills introduced during the Winter Session and pending

LOK SABHA			
Short Title	Key Objectives	Introduced on	Status
The Multi-State Cooperative Societies (Amendment) Bill, 2022	Provides for a Co-operative Election Authority to conduct and supervise elections and a Co-operative Ombudsman, allows for merging of co-operative societies, and establishes a fund for the revival of sick multi-state co-operative societies.	7 Dec 2022 Lok Sabha	Referred to Joint Committee on 20 Dec 2022
The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022	Adds the Hattee community to the list of Scheduled Tribes in Himachal Pradesh.	9 Dec 2022 Lok Sabha	Passed by LS on 16 Dec 2022
The Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022	Adds six communities to the list of Scheduled Tribes in Chhattisgarh, and substitutes the names of some tribal communities.	9 Dec 2022 Lok Sabha	Passed by LS on 21 Dec 2022
The Repealing and Amending Bill, 2022	Seeks to repeal 65 obsolete or redundant laws.	19 Dec 2022 Lok Sabha	Pending
The Jan Vishwas (Amendment of Provisions) Bill, 2022	Seeks to decriminalise certain offences and rationalise penalties to improve ease of living and doing business.	22 Dec 2022 Lok Sabha	Referred to Joint Committee on 22 Dec 2022

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills passed by Lok Sabha and pending in Rajya Sabha

Short Title	Introduced on	Status
The Inter-State River Water Disputes (Amendment) Bill, 2019	25 Jul 2019	Passed on 31 Jul 2019

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills introduced in earlier sessions and pending in both Houses

INTRODUCED IN LOK SABHA		
Short Title	Introduced on	Status
The Electricity (Amendment) Bill, 2022	8 Aug 2022	Referred to Standing Committee on 8 Aug 2022
The Competition (Amendment) Bill, 2022	5 Aug 2022	Standing Committee Report on 13 Dec 2022
The Prohibition of Child Marriage (Amendment) Bill, 2021	21 Dec 2021	Referred to Standing Committee on 21 Dec 2021
The Biological Diversity (Amendment) Bill, 2021	16 Dec 2021	Joint Committee Report on 2 Aug 2022
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	11 Dec 2019	Standing Committee Report on 29 Jan 2021
The DNA Technology (Use and Application) Regulation Bill, 2019	8 Jul 2019	Standing Committee Report on 3 Feb 2021
INTRODUCED IN RAJYA SABHA		
Short Title	Introduced on	Status
The Mediation Bill, 2021	20 Dec 2021	Standing Committee Report on 13 July 2022
The Pesticides Management Bill, 2020	23 Mar 2020	Standing Committee Report on 21 Dec 2021
The Cinematograph (Amendment) Bill, 2019	12 Feb 2019	Standing Committee Report on 16 Mar 2020
The Registration of Marriage of Non-Resident Indian Bill, 2019	11 Feb 2019	Standing Committee Report on 13 Mar 2020
The Constitution (125th Amendment) Bill, 2019	6 Feb 2019	Standing Committee Report on 5 Mar 2020
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019	9 Jan 2019	Not referred to Standing Committee
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18 Feb 2014	Standing Committee Report on 12 Aug 2015
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Not referred to Standing Committee
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (79th Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Status of Government Bills

Bills pending before session	35
Bills introduced during the session	7
Bills passed during the session	7
Bills withdrawn during the session	0
Bills pending at the end of the session	35

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